

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TOUGH CASTING PRIVATE LIMITED Date of Commencement of Liquidation: 29-07-2025; List of Stakeholders as on Date: 09-12-2025; Name of IP: Abhijit S Gokhale; Process Number: 1; Last 5 digit of registration number: 13092

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1565853		1565853				NA
2	Liquidation costs incurred till date		926970		926970				NA
3	Secured financial creditors	1	42524805.03	1	42524805.03				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	10172533	1	1742016		3590595	4839922	Annexure 6
7	Operational creditors (Government Dues)	4	22021104	4	21021104			1000000	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	12137749.05	4	8555767.39			3282768.66	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	89349014.08	10	76336515.42		3590595	9122690.66	